

From

R. Jayanthi., M.Sc., P.G.D.G.,
Deputy Director,
Dept. of Geology and Mining,
Collectorate,
Salem-636 001.

To

Tvl.Dalmia Bharat and Sugar and
Industries Limited,
Velfakkalpatti Village,
Karuppur Post,
Salem-636 012.

Roc.No.1243/2021/Mines-C dated 10.03.2022.

Sir,

Sub: Mines and Minerals – Major Mineral – Magnesite and Dunite - Salem District – Original Application No. 213 of 2021 (SZ) filed by Thiru.S.Sakthivel, Salem before the NGT, Southern Zone, Chennai – Order dated 06.10.2021 – Committee constituted to inspect Tvl.Dalmia Bharat Sugar and Industries Limited mines area – Over an extent of 574.46.0 Hects. in S.F.No. 6 of Chettichavadi Village – Salem West Taluk – Details of production quantity and royalty remittance - Called for – Reg.

- Ref: 1. G.O.Ms.No.903 Industries, Labour and Co-operation Department dated 25.02.1966.
2. G.O.Ms.No.74 Industries (MMD.1) Department dated 11.03.1997.
3. NGT Southern Zone, Order dated 06.10.2021 in O.A.No.213/2021 (SZ).

One Thiru. S.Sakthivel has filed Original Application No. 213/2021 before National Green Tribunal (SZ), Chennai with a prayer to take action against the mining of Magnesite and Dunite by Tvl.Dalmia Bharath Sugar and industries Limited granted vide G.O.Ms.No.74 Industries (MMD.1) Department dated 11.03.1997 in Government land in S.F. No.6 Over an extent of 449.36.4 Hects. in Chettichavadi Village of Salem Taluk and District.

In this connection, The Hon'ble National Green Tribunal (SZ), Chennai in its order dt.06.10.2021 has directed the Joint committee constituted by the NGT to cause inspection and submit a factual as well as action taken report, if there is any Violation found before 16.11.2021. Accordingly the Director of Geology and Mining has constituted the teams to ascertain the volume of mineral

extracted to confirm whether illegal mining was carried out by Lessee Company by using Total station survey and directed the team members to submit the report.

In this regard, the details of transport permit obtained, actual quantity transported and royalty remittance details for Magnesite and Dunite has to be furnished before the Hon'ble National Green Tribunal (SZ).

Hence, it is requested to submit the details of year wise production, transport permit obtained, quantity transported, royalty and difference royalty remittance from 1966-67 to till date for Magnesite and Dunite to this office immediately without delay.

This is treated as most urgent.

15/11/22
10/3/22
Deputy Director,
Dept. of Geology and Mining,
Salem.

10/3/22



DETAILS SOUGHT AS PER LETTER DT.10.03.2022-REG
message

Sat, Mar 19, 2022 at 1:24 P

MC-MINES <dalmiamagnesitemines@yahoo.com>
Reply-To: DMC-MINES <dalmiamagnesitemines@yahoo.com>
To: ddmines.slm <ddminesslm@gmail.com>
Cc: Ambuj Srivastava <srivastava.ambuj@dalmiabharat.com>

*For
21/3/22*

Dear Madam,

Sub- Details of production, transport and other details sought-reg.

Ref- Your letter dated- 10.03.2022.

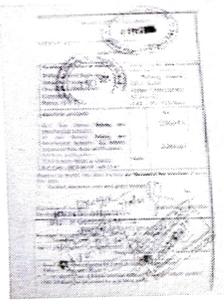
With reference to the above cited letter, we submit hereby our reply and details sought in the attachment below.

This is for your kind information.

With kind regards,

P.G.Kalidass,
Agent and Supdt of Mines,
CCJ Mines-Salem.

2 attachments



IMG-20220318-WA0039.jpg
225K

Reply Letter dt 18.03.2022 to DD Ltr dt 10.03.2022.pdf
121K

SL: MM:26142
Date:19.03.2022

To,
The Deputy Director,
Department of Geology and Mines,
Collectorate, Salem.

Dear Madam,

Sub: Submission of details of transport quantities, royalty remittance for
the period from 2006-07 to 2020-21 -reg

Ref: Your Letter No- ROC.No.1243/2021/Mines-C dated 10.03.2022-reg.

This has reference to the above cited letter,

The Dalmia Bharat Sugar & Industries Ltd carried out Mining Operations as
per G.O.M.S.No.903 dated 25.02.1966 upto 19.08.1986 and then as per the
lease renewal order G.O.M.S.No.74 dated 11.03.1997 from 20.08.1986-
19.08.2006.

We had applied for lease renewal over an extent of 449.364 Ha and
surrendered 82.616 Ha vide our letter dated 11.07.2005.

Further we had applied for Environmental Clearance through the Secretary,
Industries Department dated 09.02.2006.

15/3
21/3/22

MAGNESITE:

Year	Quantity of Transport Permitted (ts)	Actual Quantity Transported (ts)	Opening Balance (Rs) (Excess from previous year)	Payment Made for the year (Rs)	Total Amount Paid (Rs)	Total Amount to be Payable (Rs)	Excess / Shortage
	1	2	3	4	5= 3+4	6	7=5-6
2006-07	68100	79830.34	No Due Certificate issued by District Collector dated 03.02.2015.	4362500	No Due Certificate issued by District Collector dated 03.02.2015.	4488033	No Due Certificate issued by District Collector dated 03.02.2015.
2007-08	53000	63291.051		3078744		3326553	
2008-09	59800	68732.69		3917600		3666876	
2009-10	48020	55223.088		3154250		3103487	
2010-11	48250	54841.129		3545500		3535802	
2011-12	23400	28764.88		2079250		2040229	
2012-13	7800	9608.039		738550		820569	
2013-14	5872	6074.419		564585		560502	
2014-15	12744	13394.71	21496	1449624	1471120	1236726	234394
2015-16	11356	12230.583	234394	1541924	1776318	1166775	609543
2016-17	10146	12091.549	609543	917010	1526553	1042796	483757
2017-18	7848	7641.91	483757	828528	1312285	887741	424544
2018-19	3492	3709.01	424544	400845	825389	424719	400670
2019-20	19416	24265.161	400670	2496912	2897582	3124227	-226645 (Shortage paid on 07.11.2021.)
2020-21	-	-	-	-	-	-	-

Note: There is no due to be paid for Magnesite from DBSIL.

Copy of the Payment Challan dated 07.11.2021 for Shortage of Rs.226645 is enclosed herewith.

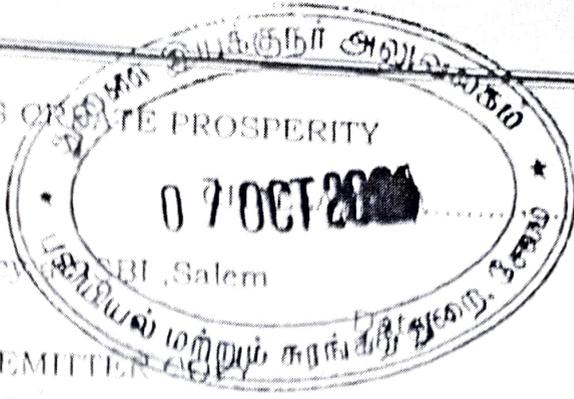
DUNITE:

Year	Quantity of Transport Permitted (ts)	Actual Quantity Transported (ts)	Opening Balance (Rs) (Excess from previous year)	Payment Made for the year (Rs)	Total Amount Paid (Rs)	Total Amount to be Payable (Rs)	Excess / Shortage
	1	2	3	4	5= 3+4	6	7=5-6
2006-07	2780	2836.36	No Due Certificate issued by District Collector dated 03.02.2015	42000	No Due Certificate issued by District Collector dated 03.02.2015	88749	No Due Certificate issued by District Collector dated 03.02.2015.
2007-08	2107.5	2003.52		101813		108248	
2008-09	1800	1623.27		97200		87677	
2009-10	9300	12048.6		499350		484970	
2010-11	2550	3395.34		75600		118565	
2011-12	8320	8065.59		400000		322130	
2012-13	13360	15675.81		998000		1393818	
2013-14	8542	8964.06		1030482		447191	
2014-15	45240	47101.3		236758		1900080	
2015-16	38400	38235.84	490232	1209600	1699832	1147077	552755
2016-17	4788	5522.69	552755	143640	696395	165681	530714
2017-18	7836	7820.61	530714	235080	765794	234618	531176
2018-19	0	0	0	0	0	0	0
2019-20	0	0	0	0	0	0	0
2020-21	0	0	0	0	0	0	0
Note: There is Excess of Rs.531176 paid by Company in Accounts of Department of Geology and Mines.							

The details sought by you from 1966-67 are not traceable either in our department or in the department of Geology and Mines, Salem.

P.G.Kalidass,
Agent and Mines Manager.

SAVINGS OR STATE PROSPERITY



Challan for payment of money to BI, Salem

REMITTER

By whom Paid Name & Address Dalmia Bharat Sugar and Industries Limited D/o. India Magnesite Corporation Salem - 636 012.	Royalty fees for Raw Magnesite for the year 2019-20 <i>Balance payment.</i> Taluk: Salem Village: Chettichavadi. S.F.No: 6(P) OAE - 531.75.0 Hects
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HEAD OF ACCOUNT	Rs.	P.
0853 Non Ferrous Mining and Metallurgical Industries	226645	---
00 Non Ferrous Mining and Metallurgical Industries 102 Mineral concession Fees, Rents and Royalties	226645	---
AB Rents and Royalties		---
32 61-Royalty-Mines & Quarries	Total	---
D.P.Code - 0853-00-102-AB-32 61		

Amount in words Two lacs Twenty six thousand Six hundred Fourty five only.

- Verified, Received cash and grant receipt

Signature of the Officer
Verifying **DEPUTY DIRECTOR**

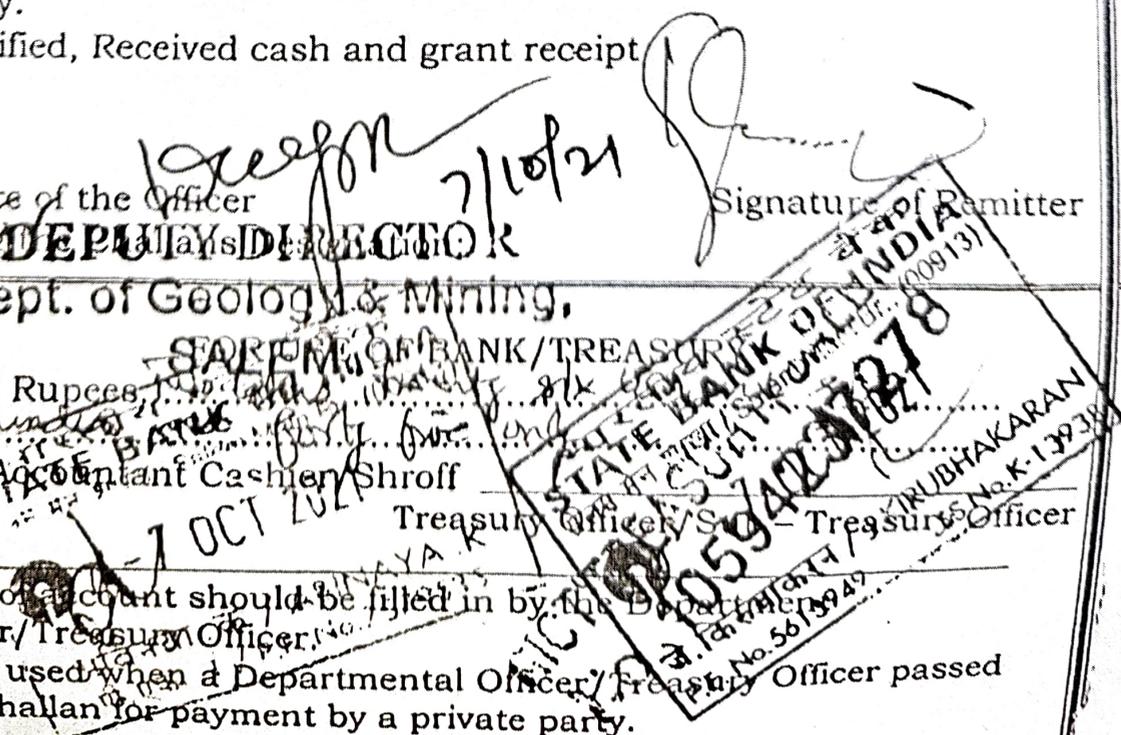
Signature of Remitter

Dept. of Geology & Mining,

Received Rupees
Agent / Accountant Cashier / Shroff

Treasury Officer / Treasurer

- Head of account should be filled in by the Departmental Officer/Treasury Officer.
- To be used when a Departmental Officer/Treasury Officer passed the Challan for payment by a private party.



From

R. Jayanthi., M.Sc., P.G.D.G.,
Deputy Director,
Dept. of Geology and Mining,
Collectorate,
Salem-636 001.

To

Tvl.Dalmia Bharat and Sugar and
Industries Limited,
Vellakkalpatti Village,
Karuppur Post,
Salem-636 012.

Roc.No.1243/2021/Mines-C dated .04.2022.

Sir,

Sub: Mines and Minerals – Major Mineral – Magnesite and Dunite - Salem District – Original Application No. 213 of 2021 (SZ) filed by Thiru.S.Sakthivel, Salem before the NGT, Southern Zone, Chennai – Order dated 06.10.2021 – Committee constituted to inspect Tvl.Dalmia Bharat Sugar and Industries Limited mines area – Over an extent of 574.46.0 Hects. in S.F.No. 6 of Chettichavadi Village – Salem West Taluk – Details of production quantity and royalty remittance - Called for – Reg.

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 2. G.O.Ms.No.74 Industries (MMD.1) Department dated 11.03.1997.
 3. NGT Southern Zone, Order dated 06.10.2021 in O.A.No.213/2021 (SZ).
 4. This office letter even No. dated 10.03.2022.
 5. Your E-mail message dated 19.03.2022.

One Thiru. S.Sakthivel has filed Original Application No. 213/2021 before National Green Tribunal (SZ), Chennai with a prayer to take action against the mining of Magnesite and Dunite by Tvl.Dalmia Bharath Sugar and industries Limited granted vide G.O.Ms.No.74 Industries (MMD.1) Department dated 11.03.1997 in Government land in S.F. No.6 Over an extent of 449.36.4 Hects. in Chettichavadi Village of Salem Taluk and District.

The details of year wise production, transport permit obtained, quantity transported, royalty and difference royalty remittance from 1966-67 to till date for Magnesite and Dunite had been requested vide reference 4th cited.

Subsequently, you have submitted the aforesaid details from the year 2006-07 only vide reference 5th cited. In order to file report before Hon'ble NGT, remaining years from the original lease granted period i.e., 1966-67 to 2005-06 is required.

As per rule 51 of Mineral Concession Rules 1960 and rules 45 and 52 ^{and 53} of Mineral Conservation and Development Rules 1988, returns and statements shall be ^{maintained and} submitted to the IBM and State Government and hence it is requested to furnish the copy of the same from 1966-67 to 2020-2021 as well as pit mouth register for Magnesite and Dunite to this office immediately without delay. So as to enable us to verify the records and same may be filed before the Hon'ble NGT.

16/9
For
28/11/22
Deputy Director,
Dept. of Geology and Mining,
Salem.

S. 28/11/22 *D. 28/11/22*
Copy submitted to the Director of Geology and Mining, Guindy, Chennai for kind information.

Received copy

M. L.

29.11.2022

Agent to Supdt. of Mines

அனுப்புதல்

பெறுதல்

ர.ஜெயந்தி, எம்.எஸ்சி.,பி.ஜி.டி.ஜி.,
துணை இயக்குநர்,
புவியியல் மற்றும் சுரங்கத்துறை,
மாவட்ட ஆட்சியர் அலுவலகம்,
சேலம்-636 001.

மாவட்ட ஆட்சித்தலைவர்,
சேலம்.

(H - Section)

ந.க.1243/2021/கனிமம்-சி நாள் .04.2022

ஐயா.,

பொருள்: கனிமம் மற்றும் சுரங்கம் - மாண்பமை தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண்.213/2021 - சேலம் மாவட்டம் - சேலம் வட்டம் - செட்டிச்சாவடி கிராமம் - திருவாளர். டால்மியா பாரத் சுகர் அண்டு பிரைவேட் லிமிடெட் என்ற நிறுவனத்திற்கு மேக்னசைட் மற்றும் டீனைட் கனிமம் வெட்டியெடுக்க உரிமம் வழங்கியது - நடைச்சீட்டு அனுமதி வழங்கியது - 1966-67 முதல் 1978-79 வரையிலான நடைச்சீட்டு பதிவேடுகள் வழங்க கோருதல் - தொடர்பாக.

- பார்வை: 1. மாண்பமை தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண். 213/2021 ஆணை நாள் 06.10.2021.
2. இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, கிண்டி, சென்னை கடித ந.க.எண்.1355/எம்எம்9/2006 நாள் 09.03.2022.

பார்வை 1-ல் காணும் மாண்பமை தேசிய பசுமை தீர்ப்பாய ஆணையின் பேரில், பார்வை 2-ல் காணும் இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, சென்னை அவர்களின் கடிதத்தில் சேலம் மாவட்டம், சேலம் வட்டம், செட்டிச்சாவடி கிராமத்தில் திருவாளர். டால்மியா பாரத் சுகர் அண்டு பிரைவேட் லிமிடெட் என்ற நிறுவனத்திற்கு மேக்னசைட் மற்றும் டீனைட் கனிமம் வெட்டியெடுக்க நடைச்சீட்டு அனுமதி வழங்கிய 1966-67 முதல் 1978-79 வரையிலான காலத்திற்குண்டான நடைச்சீட்டு பதிவேடுகளை பரிசீலனை செய்து நடவடிக்கை எடுக்க கோரியுள்ளார்.

எனவே, இப்பொருள் தொடர்பாக மேற்படி நிறுவனத்திற்கு 1966-67 முதல் 1978-79 வரையிலான காலத்திற்கு நடைச்சீட்டு அனுமதி வழங்கிய நடைச்சீட்டு பதிவேடுகளை மேற்கண்ட பயன்பாட்டிற்காக வழங்குமாறு கேட்டுக் கொள்கிறேன்.



நகல் இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, கிண்டி, சென்னை-600 032
தகவலுக்காக பணிநிதனுப்பப்படுகிறது.

190
28/4/22
துணை இயக்குநர்,
புவியியல் மற்றும் சுரங்கத்துறை,
சேலம்.